

(ख) क्या इस संबंध में कोई नियम बनाया गया जबदा पहले कोई परिपत्र जारी किया गया था और यदि नहीं, तो क्या जिन किसानों को अधिशुद्धीत की गई है उनको सहायता के लिए कोई नियम बनाया जाएगा ;

(ग) क्या ऐसे कोई मामले हैं जिनमें उन किसानों को रोजगार दिया गया हो, जिनकी भूमि का अधिशुद्धण किया गया था और यदि हां, तो कहलोल-जोहाना-मैहसाना तेल क्षेत्र में कितने व्यक्तियों को रोजगार दिया गया है ;

(घ) क्या इस प्रकार का कोई अनुरोध इन तीनों क्षेत्रों से प्राप्त हुआ है ; और

(ङ) यदि हां, तो कितने व्यक्तियों से यह अनुरोध प्राप्त हुआ है और उनमें से कितने व्यक्तियों को रोजगार दिया गया है?

ऊर्जा मंत्रालय के पेट्रोलियम विभाग में राज्य मंत्री (श्री गार्गी शंकर मिश्र) :
(क) से (ङ) सूचना एकत्र की जा रही है और सभा पटल पर प्रस्तुत की जायेगी ।

Conversion of Pathanapuram Telephone Exchange into Automatic Telephone Exchange

4518. SHRI SKARIAH THOMAS : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there is any proposal to convert the Pathanapuram telephone exchange in Quilon district of Kerala into automatic exchange ; and

(b) if so, by what time it will be completed ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL) : (a) No, Sir.

(b) Does not arise.

Setting up of a TV centre at Ahmedabad

4519. SHRI R. P. AEKWAD : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that a TV Station is being set up at Ahmedabad ; and

(b) whether Baroda and other surrounding areas will be covered by the said TV Station ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND, IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK-ARJUN) : (a) and (b) Yes, Sir. The coverage would extend to a range of about 120 KMs.

Promotion Policy for SC/ST Employees in the Regional Provident Fund Commissioner's Office, West Bengal

4520 SHRI D. L. BAITHA : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Regional Provident Fund Commissioner, West Bengal, Calcutta is not granting any promotion to Scheduled Caste/Tribe employees since 1979 as per Reservation Rules ;

(b) whether it is also a fact that they are also not maintaining quota for Scheduled Castes/Tribes in the Departmental Examinations and are neither allowing